

Sl. No.2

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.07.2024 AT 01:45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/7/241/AMR/2024	IA(Companies Act)/13/2024	U/Rule 11 of the NCLT Rules,2016	Sri Veera Bhoga Vasanta Rayalu Sabbavarapu and Smt. Nirmla Sabbavarapu Vs Sunray Green Space Pvt Ltd and 8 Ors

ORDER

IA (Companies Act)/13/2024:

Present: Mr. B. Nitish & Ms. Siva Praneetha, Ld. Counsels for the Applicant.

Mr. Amir Bavani, Advocate takes notice on behalf of R1 and seeks time to file vakalat and counter. Ld. Counsel for the Applicant shall issue notice to R2 to R9 by informing the next date of hearing and file memo of compliance. For filing vakalat and counters, list the matter on 30.08.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)